

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3225
ANSWERED ON:11.08.2000
TOURISM FINANCE CORPORATION OF INDIA
RATTAN LAL KATARIA

Will the Minister of FINANCE be pleased to state:

- (a) the criteria adopted by the Tourism Finance Corporation of India for disbursement of funds along with the Reserve Bank of India's guidelines in this regard;
- (b) the tourism related projects in Haryana for which TFCI has provided funds;
- (c) whether the Government have received any complaints regarding irregularities in disbursement/sanctioning of funds by TFCI; and
- (d) if so, the details thereof and the action taken by the Government thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR):

- (a) As reported by Tourism Finance Corporation of India Ltd. (TFCI) no guidelines have been issued by Reserve Bank of India specifically for disbursement of funds by TFCI. The disbursement to the assisted concerns is made by TFCI on execution of loan documents and on compliance of pre-disbursement conditions as per policy approved by the Board in accordance with the general prudential regulations and exposure norms prescribed by RBI from time to time.
- (b) TFCI has sanctioned financial assistance to six projects in the State of Haryana involving a total amount of Rs. 4953 lakhs.
- (c) and (d) The Government has received one complaint. The same is being examined.